

Meeting No. 03 of AM-20 of EXIM Facilitation Committee (EFC) was held on 21.06.2019 at 4.00 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Shri S.P. Agarwal, Under Secretary, M/o P&NG
- (iv) Shri R. S. Srivastav, Engg. WPC, DOT
- (v) Shri Dharendra Bhardwaj, TO'A', DRDO
- (vi) Shri A.K. Mishra, A.I.A., M/o Steel
- (vii) Shri Nand Lal, Consultant, DIPP
- (viii) Shri Abdul Sadiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **158**. The committee decided that as in the past, all NOC received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **13** cases were approved, **01** case was rejected, **03** Cases were closed & **141** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 135 and 136 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.2019 has informed that the application is not in the prescribed performa as per revised sanitary protocol. Therefore, the firm may be requested to furnish the same for further examination. The reply received from the firm has been forwarded to DAHD&F on 07.06.19. Reminder sent vide agenda note on 20.06.19.
2	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19. Reminder sent vide agenda note on 20.06.19

3	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Reminder sent vide agenda note on 20.06.19 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019
4	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017- Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application. Hence, the firm is to furnish above details.
5	M/s. Delta Exim Services, Mumnbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. Hence, the firm is to furnish above details.
6	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19.
7	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.01.19	Rats	1849.8	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2018 informed that the importer has not furnished the name of countries for the import of Rats in the original application. The firm vide e-mail dated 14.06.19 has submitted the above details. Reminder sent vide agenda note on 20.06.19
8	M/s. Bangalore Horse Riding School , Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019. DAHD&F has sought information from the firm. The firm vide e-mail dated 06.06.19 has furnished the reply, which has been forwarded to DAHD&F on 19.06.19. Reminder sent vide agenda note on 20.06.19
9	M/s. Sea World Aquaa Systems Trivandrum. 01/53/8/E/AM19/S-96/IC	27.02.19	Ornamental Fish	45.36	Comments sought from D/o AHD&F on 01.03.2019. Reminder sent vide agenda note on 20.06.19
10	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	Ornamental Fish	76.89	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 informed that the application is not in the prescribed performa as per revised sanitary protocol. Reply received from the firm has been forwarded to DAHD&F on 07.06.19. Reminder sent vide agenda note on 20.06.19

11	M/s. Badam Agro Farms Hyderabad. 01/53/8/E/AM19/B-40/IC	14.03.19	Goat Najdi, Common Eland & Kangaroo	33.3	The request for import of Common Eland & pairs of Kangaroo has been rejected by the EFC in its meeting dated 26.04.19. DAHD&F vide OM dated 22.04.2019 has informed that the firm may be requested to state whether there is any intention or probability of breeding or cross breeding with local animals and also to furnish a NOC from State Animal Husbandry Department and to inform whether this is in line of the State Small Ruminant Development Policy. Hence, the firm is to furnish above details.
12	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-31/IC	14.03.19	Mice	796.85	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2018 informed that the importer has not furnished the name of countries for the import of mice in the original application. The firm vide e-mail dated 14.06.19 has submitted the above details. Reminder sent vide agenda note on 20.06.19
13	M/s. Indian Cane Power Limited, Karnataka. 01/53/8/E/AM20/I-2/IC	08.04.19	3 nos. of Baroque Pinto Horses	11.6	Comments sought from D/o AHD&F on 12.04.2019. Reminder sent vide agenda note on 20.06.19.
14	M/s. Poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the unit price for stallion intended for import is Rs. 15 Crores/stallion, which seems to be on a very higher side. DAHD&F has requested to ask the reasons and the specific details justifying such high quoted price for the said Horse from the importer. Hence, the firm is to furnish above details.
15	M/s. Tasgaonkar Blossom Pvt. Ltd., Mumbai 01/53/8/E/AM19/T-40/IC	25.03.18	2 Dog	1.60	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.04.19 sought information from the firm. The same has been communicated to the firm on 19.06.19. The firm vide e-mail dated 26.06. has submitted their reply to DAHD&F.
16	M/s. Sumeet Singh, New Delhi. 01/53/8/E/AM19/S-103/IC	23.03.19	1 No. of Pet Dog	.36	DAHD&F vide e-mail dated 01.05.19 has sought information from the firm. The applicant vide e-mail dated 31.05.19 has submitted the above details to DAHD&F. Reminder sent vide agenda note on 20.06.19
17	M/s. Jyoti Singh, USA 01/53/8/E/AM20/J-6/IC	22.04.19	02 Nos. of Dogs	.0005	Comments sought from DAHD&F on 24.04.19. DAHD&F vide e-mail dated 06.06.19 has informed that USDA Animal & Plant Health Inspection Service (APHIS) certification accredited by USDA Accredited Veterinarian for import of pet dogs is required for further examination on Health angle. The applicant vide e-mail dated 16.06.19 has submitted the above details to DAHD&F. Reminder sent vide agenda note on 20.06.19

18	M/s. Sumeet Verma, USA 01/53/8/E/AM20/S-12/IC	22.04.19	02 Nos. of Dogs	.0005	Comments sought from DAHD&F on 24.04.19. DAHD&F vide e-mail dated 06.06.19 has informed that USDA Animal & Plant Health Inspection Service (APHIS) certification accredited by USDA Accredited Veterinarian for import of pet dogs is required for further examination on Health angle. The applicant vide e-mail dated 16.06.19 has submitted the above details to DAHD&F. Reminder sent vide agenda note on 20.06.19
19	M/s. Dashmesh Stud Farm, Briwala Muktsar 01/53/8/E/AM20/D-1/IC	22.04.19	02 Nos. of Stallions and 06 Nos. of Broodmares	5.70	Comments sought from DAHD&F on 24.04.19. DAHD&F vide e-mail dated 19.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19.
20	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination.
21	M/s. Sunjay Kapur, New Delhi. 01/53/8/E/AM20/S-18/IC	10.05.19	6 nos. of Polo Ponies	64.8	Comments sought from D/o AHD&F on 13.05.2019. Reminder sent vide agenda note on 20.06.19
22	M/s. IISER(Indian Institute Of Science Education And Research), Pune. 01/53/8/E/AM20/I-7/IC	08.05.19	12 nos. of Live Mice	0.040	Comments sought from D/o AHD&F on 09.05.2019. Reminder sent vide agenda note on 20.06.19
23	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet Animal dog	.25	Comments sought from D/o AHD&F on 09.05.2019. Reminder sent vide agenda note on 20.06.19
24	M/s. VGP Marine Kingdom Private Limited, Chennai. 01/53/8/E/AM20/V-3/IC	07.05.19	Ornamental Fish	26.2	Comments sought from D/o AHD&F on 08.05.2019. Reminder sent vide agenda note on 20.06.19
25	M/s. Shantha Biotechnics Private Limited, Hyderabad. 01/53/8/E/AM20/S-15/IC	07.05.19	4000 nos. of Mice, 5000 nos. of mice.	235.4	Comments sought from D/o AHD&F on 08.05.2019. DAHD&F vide e-mail dated 19.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19.
26	M/s. GVK Biosciences Pvt. Ltd., Hyderabad. 01/53/8/E/AM20/G-3/IC	30.04.19	60 no.s of Male Cynomolgus Monkey cryopreserved Hepatocytes CITES, 5 millions	13.4	Comments sought from D/o AHD&F on 01.05.2019. DAHD&F vide e-mails dated 29.05.19 has informed that the firm has not provided the details regarding the products to be imported. Hence, it is requested to ask from the importer to provide the products details. The firm vide e-mail dated 07.06.19 has informed that their product requirement is for import of monkey Hepatocytes only. DAHD&F vide e-mail dated 17.06.19 has sought details of products the firm wish to import. Reply from the firm is awaited.
27	M/s. Lise Zimmermann, Germany. 01/53/8/E/AM20/L-2/IC	20.05.19	15 nos. Home Pigeon	.30	Comments sought from D/o AHD&F on 20.05.2019. Reminder sent vide agenda note on 20.06.19

28	M/s. Sans Craintes Stud Farm (p) Ltd., Coimbatore. 01/53/8/E/AM20/S-21/IC	14.05.19	6 nos. Broodmare	1.69	Comments sought from D/o AHD&F on 20.05.2019. Reminder sent vide agenda note on 20.06.19
29	M/s. Aqua Pieces, Mumbai. 01/53/8/E/AM20/A-18/IC	09.05.19	Ornamental Fishes	.55	Comments sought from D/o AHD&F on 20.05.2019. Reminder sent vide agenda note on 20.06.19
30	M/s. Lakshmi Nandni Imports, Viskhapatnam. 01/53/8/E/AM20/L-3/IC	21.05.19	Ornamental Fishes	25.0	Comments sought from D/o AHD&F on 21.05.2019. Reminder sent vide agenda note on 20.06.19
31	M/s. Ashley Farm Products & Infrastructure, Kerala. 01/53/8/E/AM20/A-9/IC	29.03.2019	3 Prs. Ornamental Fish	.49	Comments sought from D/o AHD&F on 26.04.2019. Reminder sent vide agenda note on 20.06.19
32	M/s. Dmitrii Frantcev, Jaipur 01/53/8/E/AM20/D-4/IC	22.05.2019	1 no. of Cat	.10	Comments sought from D/o AHD&F on 24.05.2019. Reminder sent vide agenda note on 20.06.19
33	M/s. Aggarwal Ameet Surinderpal, Mumbai. 01/53/8/E/AM20/A-22/IC	31.05.19	13,90,000 Nos. of Ornamental Fish	41.7	Comments sought from D/o AHD&F on 31.05.2019. Reminder sent vide agenda note on 20.06.19
34	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM20/R-10/IC	30.05.19	4 Nos. of Mice	.96	Comments sought from D/o AHD&F on 31.05.2019. DAHD&F vide e-mail dated 15.06.19 has No. 01/53/8/E/AM20/R-10/Import Cell & F. No. 01/53/8/E/AM20/R-12/Import Cell. Both the application having same importing item (Import of Mice) and quantity applied by M/s Regional centre for Biotechnology, Faridabad. DAHD&F has requested to check both the applications. Vide e-mail dated 19.06.19 DAHD&F has been informed that F. No. 01/53/8/E/AM20/R-10/Import Cell & F. No. 01/53/8/E/AM20/R-12/Import Cell are two different applications as the ECOM reference No. of both the applications are different. Reminder sent vide agenda note on 20.06.19
35	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM20/R-11/IC	30.05.19	50 Nos. of Mice	12.4	Comments sought from D/o AHD&F on 31.05.2019. Reminder sent vide agenda note on 20.06.19
36	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Reminder sent vide agenda note on 20.06.19
37	M/s. TIFR Center for Interdisciplinary Sciences, Hyderabad. 01/53/8/E/AM20/T-13/IC	29.05.19	300 Nos. Mice	21.12	Comments sought from D/o AHD&F on 30.05.2019. Reminder sent vide agenda note on 20.06.19
38	M/s. National Centre for Biological Science, Bangalore. 01/53/8/E/AM20/N-6/IC	27.05.19	500 nos. Mice & 200 Vls. Mouse	7.70	Comments sought from D/o AHD&F on 28.05.2019. DAHD&F vide e-mail dated 13.06.19 has sought information from the firm. The reply received from the firm has been forwarded to DAHD&F on 22.06.19
39	M/s. Global Fisherman, Navi Mumbai. 01/53/8/E/AM20/G-9/IC	10.05.19	1,24,00,000 Nos. of Ornamental Fish	550.22	Comments sought from D/o AHD&F on 27.05.2019. Reminder sent vide agenda note on 20.06.19
40	M/s. Vidhaan Sales, Nagpur 01/53/8/E/AM20/V-7/IC	19.12.18	39,83,000 Nos. of Ornamental Fishes	109.79	Comments sought from D/o AHD&F on 12.06.19. Reminder sent vide agenda note on 20.06.19

41	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM20/L-6/IC	03.06.19	2200 Nos. of Rats & Mice	128.56	Comments sought from D/o AHD&F on 12.06.2019. Reminder sent vide agenda note on 20.06.19
42	M/s. Regional Center for Biotechnology, Faridabad. 01/53/8/E/AM20/R-12/IC	30.05.19	04 Nos. of Mice	.96	Comments sought from D/o AHD&F on 11.06.2019
43	M/s. Indian Institute of Science Bangalore. 01/53/8/E/AM20/I-13/IC	30.05.19	59 Nos. of Mice	14.21	Comments sought from D/o AHD&F on 11.06.2019. Reminder sent vide agenda note on 20.06.19
44	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-15/IC	20.05.19	50 nos. of Xenopus Laevis	.17	Comments sought from D/o AHD&F on 13.06.2019. Reminder sent vide agenda note on 20.06.19
45	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Comments sought from D/o AHD&F on 13.06.2019. Reminder sent vide agenda note on 20.06.19
46	M/s Symbiosis International, Pune. 01/53/8/E/AM20/S-27/IC	08.06.19	13 Nos. of Mice	1.38	Comments sought from D/o AHD&F on 14.06.2019. Reminder sent vide agenda note on 20.06.19
47	M/s TIFR Centre for Interdisciplinary Sciences, Hyderabad. 01/53/8/E/AM20/T-17/IC	07.06.19	300 nos. of Laboratory Mice.	26.92	Comments sought from D/o AHD&F on 14.06.2019. Reminder sent vide agenda note on 20.06.19
48	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. Reminder sent vide agenda note on 20.06.19

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

49	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18 and 29.05.19. Reminder sent vide agenda note on 20.06.19
50	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018. Reminder sent vide agenda note on 20.06.19 Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
51	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018. Reminder sent vide agenda note on 20.06.19
52	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings	213.7	Comments sought from MOEF (HSMD) on 29.01.2019. Reminder sent vide agenda

			and Scrap of Rubber		note on 20.06.19
					Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19
53	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC. Comments of MoEF&CC sought on 06.06.19. Reminder sent vide agenda note on 20.06.19.
54	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri Tamil Nadu. 01/53/8/E/AM20/C-1/IC	18.03.19	Used Tube Plates	6.5	As decided in the EFC meeting dated 26.04.19, comments sought from DIPP on 29.05.19. DIPP vide OM dated 06.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19.
55	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
56	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. DIPP vide OM dated 07.05.19 has sought information from the firm. The same has been communicated to the firm on 04.06.19
57	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC.
58	M/s. Pondy Oxides and Chemicals Limited, Kanchipuram, Chennai. 01/53/8/E/AM20/P -5/IC	09.05.2019	2,000 MT of Scrap drained or dry whole intact Lead covered by ISRI Code word	1513.6	Along with application the firm has submitted NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018 for import of 11,000 MT of lead scrap (ISRI Code: Radio, Racks, Rails, Relay, Rakes, Ropes, Rents) and 6,000 MT of lead scrap (ISRI Code: Rains with not

			'Rains'		more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). The committee in its meeting dated 31.05.19, noted that on the basis of NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018, the firm has already obtained import licenses. Accordingly, the committee decided to seek comments/NOC of MoEF&CC afresh. However, the firm vide letter dated 17.06.19 has requested for enhancement in the quantity. The committee decided to examine the case on file.
59	M/s. Pondy Oxides and Chemicals Limited, Kanchipuram. 01/53/8/E/AM20/P-6/IC	10.05.2019	4000 MT Lead battery plates covered by ISRI code world 'Rails'	3449.6	Along with application the firm has submitted NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018 for import of 11,000 MT of lead scrap (ISRI Code: Radio, Racks, Rails, Relay, Rakes, Ropes, Rents) and 6,000 MT of lead scrap (ISRI Code: Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). The committee in its meeting dated 31.05.19 noted that on the basis of NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018, the firm has already obtained import licenses. Accordingly, the committee decided to seek comments/NOC of MoEF&CC afresh. However, the firm vide letter dated 17.06.19 has requested for enhancement in the quantity. The committee decided to examine the case on file.
60	M/s. Pondy Oxides and Chemicals Limited, Chittoor, AP. 01/53/8/E/AM20/P-7/IC	10.05.19	2300 MT Lead battery plates covered by ISRI code world 'Rails'	1983.52	Along with application the firm has submitted NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 18.06.2018 and 27.07.2018. The committee noted that on the basis of NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 18.06.2018 and 27.07.2018, the firm has already obtained import licenses. Accordingly, the committee decided to seek comments/NOC of MoEF&CC afresh. However, the firm vide letter dated 17.06.19 has requested for enhancement in the quantity. The committee decided to examine the case on file.
62	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	Comments sought from DIPP on 03.05.2019. DIPP vide OM dated 29.05.19 has suggested to seek comments from M/o Mines. Accordingly, comments sought from M/o Mines on 19.06.19
63	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent vide agenda note on 20.06.19

			Scrap		DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm
64	M/s. Barq General Trading Pvt. Ltd. Chennai. 01/53/8/E/AM20/B-7/IC	06.05.2019	50018.850 MT of Steel SLAG	35.5	Comments sought from DIPP & M/o Steel on 06.05.2019. Reminder sent vide agenda note on 20.06.19
65	M/s. Diach Chemicals & Pigments Private Limited, Howrah 01/53/8/E/AM19/D-37/IC	28.05.19	2,500 MT of Lead Battery Plates (ISRI Code: RAILS & RENTS	Proportionate	Recommended by MoEF&CC vide OM No. 23-292/2012-HSMD dated 10.08.18 for 8000 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails. The committee noted that the firm had already been granted import authorization for 1232 MT against NOC dated 10.08.18 of MoEF&CC. The committee also noted that the firm had been granted import authorization for 432 MT in the month of April, 2019. The committee in its meeting dated 31.05.19 had decided to seek utilization details from the firm. Hence, the firm is to submit the utilization details. The committee decided to close the case till the firm submits utilization details.
66	M/s. Gayathree Industries, Hyderabad. 01/53/8/E/AM20/G-10/IC	30.05.19	6000 MT Used Tyres	255.2	Approved as recommended by MoEF&CC vide OM No. 23/35/2019-HSMD dated 25.04.19 and DIPP vide OM No. P-47012/43/2019 T.S. dated 25.06.19

RA Hyderabad may issue the import authorization to the applicant for import of 3,300 MT of used tyres (scrap multiple cut shredded pressed & baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23/35/2019-HSMD dated 25.04.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

67	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent vide agenda note on 20.06.19
68	M/s. Wipro GE Healthcare Pvt. Ltd., Bangalore. 01/53/8/E/AM20/W-4/IC	28.05.19	2 nos. of Gold Seal 1.5 T LCC MAG (Magnet)	168.96	The matter was discussed at length. The committee noted that the items are for medical use. Accordingly, after due deliberation, committee decided to approve the case.

RA Bangalore may issue the import authorization to the applicant for import 2 nos. of Gold Seal 1.5 T LCC MAG (Magnet) from USA for a CIF value of Rs. 1,68,96,000/- (USD 24,00,000) subject to actual user condition besides other usual conditions of import authorization.

69	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19
70	M/s. Shivani Network, Ahmedabad. 01/53/8/E/AM20/S-25/IC	29.05.19	6000 MT of Used Rubber Tyres Scrap	42.00	Approved as recommended by DIPP vide OM No. 9/55/2018-TSW dated 01.07.19 and MoEF&CC vide OM No. 23-287/2014-HSMD dated 25.04.19

RA Ahmedabad may issue the import authorization to the applicant for import of 6,000 MT of used rubber tyres with multiple cuts or single cuts or shredded in press baled or loose form for manufacture of crumb rubber from GCA for a CIF value of Rs. 42,00,000/- (USD 60,000) subject to the condition mentioned in the MoEF&CC vide OM No. 23-287/2014-HSMD dated 25.04.19 as well as with actual user

condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

71	M/s. Axtron Tex-Chem (India) Pvt. Ltd. Mumbai. 01/53/8/E/AM20/A-23/IC	29.05.19	9000 MT of Used Rubber Tyres Scrap	63.00	Approved as recommended by DIPP vide OM No. 9/17/2018-TSW dated 13.06.19 and MoEF&CC vide OM No. 23/30/2018-HSMD dated 21.05.19
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RA Mumbai may issue the import authorization to the applicant for import of 9,000 MT of used rubber tyres with multiple cuts or single cuts or shredded in press baled or loose form for manufacture of crumb rubber from GCA for a CIF value of Rs. 63,00,000/- (USD 90,000) subject to the condition mentioned in the MoEF&CC vide OM No. 23/30/2018-HSMD dated 21.05.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

72	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent vide agenda note on 20.06.19
73	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	18.06.19	9,000 MT of used rubber tyre scrap	202.46	Comments sought from MOEF (HSMD) on 27.05.2019. Reminder sent vide agenda note on 20.06.19 Recommended by DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19

Part-3 Ministry of Steel (MoS)

74	M/s Anjaney Ferro Alloys Ltd., Andhra Pradesh. 01/53/8/E/AM20/A-27/IC	08.06.19	20,000 MT Ferro Manganese Slag	211.15	The firm has submitted copy of Pollution Certificate dated 07.09.2018 and 17.04.2019 from Andhra Pradesh Pollution Control Board, Vijayawada for production of 31,320 MT/Annum of Silico manganese. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. Accordingly, the eligibility comes to 17,226 MT of ferro manganese slag. The committee decided to approve 17,226 MT.
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RA Visakhapatnam may issue the import authorization to the applicant for import of 17,226 MT of Ferro Manganese Slag for manufacture of Silico manganese from Japan for a proportionate CIF value subject to actual user condition and laid down procedure of import of FeMn Slag, besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Visakhapatnam.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

75.	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19. Reminder sent vide agenda note on 20.06.19
76.	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluoromethane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from D/o C&PC and MOEF& CC(O) on 29.11.2018. The committee noted that Show Cause Notice has been issued to the firm by MoEF&CC on 24.05.19. Accordingly, the committee decided to close the case till the

					finalization of SCN by MoEF&CC.
77.	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA Grade	41.67	Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19. Reminder sent vide agenda note on 20.06.19
78.	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-3/IC	03.05.2019	780 Kgs. Of Bromofluorom ethane	812.5	Comments sought from D/o C&PC and MoEF&CC (O) on 03.05.19. Reminder sent vide agenda note on 20.06.19
79.	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from MOEF(O) & C&PC on 20.05.2019. D/o C&PC vide e- mail dated 22.05.19 has forwarded the application to Chemical Division. Reminder sent vide agenda note on 20.06.19
80.	M/s. Industrial Foams Private Limited, Greater Noida, UP. 01/53/8/E/AM20/I-9/IC	21.05.2019	240 MT of Carbon Tetra Chloride	420.0	Comments sought from MOEF (O) on 21.05.2019. Reminder sent vide agenda note on 20.06.19 D/o C&PC vide letter No. 25016/01/2014- Tech.CPC (FTS)-5927) dated 20.06.2019 has sought information from the firm.
81.	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A- 20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Comments sought from MOEF (HSMD) on 24.05.2019. Reminder sent vide agenda note on 20.06.19 D/o C&PC vide letter No. 25016/01/2014- Tech.CPC (FTS)-5927) dated 20.06.2019 has sought information from the firm.
82.	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& C&PC on 12.06.2019. Reminder sent vide agenda note on 20.06.19
83.	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	Comments sought from C&PC on 30.05.2019 and MoEF&CC (O) on 18.06.19. Reminder sent vide agenda note on 20.06.19
84.	M/s. Manya International, Delhi. 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. Reminder sent vide agenda note on 20.06.19
85.	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent vide agenda note on 20.06.19

Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)

86	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R- 36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19.
87	M/s. Inspirisys Solutions Limited, Chennai	21.01.19	203750 pcs. Of	8734.7	Meity vide letter No. 16(5)/2019-IPHW dated 20.03.19 has sought information

	01/53/8/E/AM19/I-30/IC		Refurbished Harddisc Drive		from the firm. The firm vide e-mails dated 28.03.19, 08.05.19, 15.05.19 and 10.06.19 has submitted the reply. Reminder sent vide agenda note on 20.06.19
88	M/s. Anubhav Enterprises, New Delhi. 01/53/8/E/AM20/A-16/IC	13.05.2019	15000 nos. of Old & Used Desktop computer case with power supply, Mother Board, DVD & FAN without processor, Hard Disk, Ram Mix brands likes HP, DEL, Lenovo etc.	158.51	Comments sought from Meity on 24.05.2019. Reminder sent vide agenda note on 20.06.19
89	M/s. Forms and Surfaces India Pvt. Ltd., Pune. 01/53/8/E/AM20/F-5/IC	29.05.19	1 no. of Used Refurbished Industrial Printing Machine	20.04	Comments sought from MeitY on 30.05.2019. Reminder sent vide agenda note on 20.06.19
90	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Comments sought from Meiy on 14.06.2019. Reminder sent vide agenda note on 20.06.19

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

91	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide OM dated 16.04.19 has sought information from the firm. The firm vide e-mail dated 22.04.19 has submitted the reply to MoEF&CC. Reminder sent vide agenda note on 20.06.19
92	M/s. Marine Solutions Bhavnagar, Gujarat. 01/53/8/E/AM20/M-8/IC	22.04.19	6000 Kgs. Of Halon 1301 Recycled	192.10	Comments sought from MOEF & CC (O) on 11.06.2019. Reminder sent vide agenda note on 20.06.19

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

93	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent vide agenda note on 20.06.19
94	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	04 sets of Veterinary Equipment/Tranquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019. Comments received from MoEF&CC vide OM No. 3-11/2019-WL dated 18.04.19. However, item description and qty. does not match with the item applied. Committee decided to seek clarification from MoEF&CC(WL). Clarification sought on 21.06.19

95	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Comments received from MoEF&CC vide OM dated 18.04.19. But there is a mismatch in the item and DGFT's reference. Accordingly, clarification has been sought from MoEF&CC on 04.06.19. Reminder sent vide agenda note on 20.06.19
96	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder again sent vide agenda note on 20.06.19
97	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Reminder sent vide agenda note on 20.06.19 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
98	M/s. Hi-Tech Advance Products, Indore. 01/53/8/E/AM19/H-33/IC	13.03.2019	3 Set of Veterinary Equipment/ Tranquilizer/ CO2 Injection Rifle and Accessories	4.99	Approved as recommended by MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-1) dated 25.06.19 and 3-11/2019 WL (Part-I) dated 18.04.2019

RA Indore may issue the import authorization to the applicant for import of 03 sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and accessories (quantity and description as per MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-1) dated 25.06.19 and 3-11/2019 WL (Part-I) dated 18.04.2019) from Denmark for a CIF value of Rs. 4,99,282.90/- (Euro 6183.07) subject to the condition mentioned in MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-1) dated 25.06.19 and 3-11/2019 WL (Part-I) dated 18.04.2019 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

99	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
100	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
101	M/s. George Harry D'Souja, Mumbai. 01/53/8/E/14895/AM19/G-1/IC	22.03.19	Pet-Grey African Parrot	0.15	MoEF&CC vide letter No. 3-17/2019 WL dated 10.05.19 has sought information from the firm. Recommended by DAHD& F vide OM No. 110102(1)/3/2017-Trade dated 26.04.19
102	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent vide agenda note on 20.06.19
103	M/s. Hi-Tech Advance Product, Indore 01/53/8/E/AM20/H-4/IC	14.05.19	4 nos. Injection Rifles	6.21	Approved as recommended by MoEF&CC (WL) OM No. 3-12/2019 WL (Part-I) dated 25.04.19 and 3-12/2019 (part-1) dated 27.06.19

RA Indore may issue the import authorization to the applicant for import of 04 sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and accessories (quantity and description as per MoEF&CC (WL) OM No. 3-12/2019 WL (Part-I) dated 25.04.19 and 3-12/2019 (part-1) dated 27.06.19) from Denmark for a CIF value of Rs. 621186.76 (Euro 7813.67) subject to the condition mentioned in MoEF&CC (WL) OM No. 3-12/2019 WL (Part-I) dated 25.04.19 and 3-12/2019 (part-1) dated 27.06.19 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

104	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MOEF&CC (WL) on 03.06.2019. Reminder sent vide agenda note on 20.06.19
105	M/s. Adinath Veterinary Production Pvt. Ltd. Indore. 01/53/8/E/AM20/A-29/IC	13.06.19	7 Set. RD 706, Remote Injection Gun, 3 Set. Tranquilizer Equipment, 2 Set. DART Guns	14.32	Comments sought from MOEF&CC (WL) on 17.06.2019. Reminder sent vide agenda note on 20.06.19
Part-9 D/o. Heavy Industry (DHI)					
106	M/s. Scania Commercial Vehicles India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19
107	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T-15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Comments sought from MoEF&CC (HSMD) and DHI on 31.05.19. Reminder sent vide agenda note on 20.06.19
108	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024G X-Starter, 2 nos. 01J300057EX -CVT, 2 nos. 057130851C X-Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent vide agenda note on 20.06.19
Part-10 Ministry of Home Affairs (MHA-PM Division)					
109	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018- Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD. Reminder sent vide agenda note on 20.06.19
110	M/s. A& S Creations, New Delhi. 01/53/8/E/AM19/A-75/IC	14.03.2019	28 nos. of Night Vision Binocular Tracer 3X42	6.83	MHA(PM) Division vide letter No. IV-20011/06/2019-Prov-I-199 dated 08.05.19 has sought information from Gujarat Police. Reminder sent vide agenda note on 20.06.19
Part-10 Ministry of Home Affairs (MHA-IS Division)					
111	M/s. Vinay Kumar Varman, Bhopal. 01/53/8/E/AM20/V-6/IC	28.05.19	1 Set M1 Garand Finished Stock Set	.11	The committee decided to examine the case as per clarification from MHA.
112	M/s. Punj Lloyd Raksha Systems Private Limited New Delhi 01/53/8/E/AM20/P-12/IC	28.05.19	13550 Nos. Cooking Handle. 13550 Nos. Windage Ring Pin	33.2	The committee decided to examine the case as per clarification from MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
113	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of pa rrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					

114	M/s. Renault Nissan Automotive India Pvt. Ltd. Tamil Nadu. 01/53/8/E/AM20/R-4/IC	24.04.19	5000 Ltrs. of Gasoline Euro 5 BS6 CEC RF-02-08 E5)	7.77	M/o P&NG vide OM No. P-12019(11)/06/2019-Sup/(C-28722) dated 29.05.19 has informed that the request of the firm has been forwarded to them without confirming the specifications of the petroleum product(s) proposed to be imported. M/o P&NG has requested to obtain the technical specifications of the petroleum product proposed to be imported and provide the same to them.
115	M/s. R.V.S Petrochemicals Limited, Haryana. 01/53/8/E/AM20/R-6/IC	18.05.2019	Superior Kerosene Oil	19.6	Permission has been granted with the approval of DG. Accordingly, the committee decided to close the case.
116	M/s. The Automotive Research Association of India, Pune. 01/53/8/E/AM20/T-10/IC	16.05.2019	216,86 kgs. Of Diesel and Gasonline.	460.67	Comments sought from M/o P&NG on 16.05.2019. M/o P&NG vide OM No. P-120(11)/16/2019-Sup/(C-30054) has sought information from the firm.
117	M/s. Pon Pure Chemical India Private Limited, Chennai. 01/53/8/E/AM20/P-8/IC	14.05.2019	2000 MTs of EXXSOL – D 40	1337.8	Comments sought from M/o P&NG on 15.05.2019. M/o P&NG vide OM dated 06.06.19 has sought information from the firm.
118	M/s. Total Oil India Private Limited, Mumbai. 01/53/8/E/AM20/T-11/IC	21.05.2019	Spirdane D 30, Spirdane D 60 L, Spirdane D25 etc.	80.5	Comments sought from M/o P&NG on 21.05.2019. Reminder sent vide agenda note on 20.06.19
119	M/s. Caterpillar India Private Limited, Chennai. 01/53/8/E/AM20/C-7/IC	29.05.19	31668 Ltrs of Carcal EN590 Class4	61.9	Comments sought from M/o P&NG on 31.05.2019. Reminder sent vide agenda note on 20.06.19
120	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gasoline Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6 Cert Fuel B7	24.7	Comments sought from M/o P&NG on 31.05.2019. Reminder sent vide agenda note on 20.06.19
121	M/s. Maharashtra Aldehydes & Chemicals Ltd., Mumbai 01/53/8/E/AM20/M-7/IC	29.05.19	4000 MT of Denatured Ethyl Alcohol	1635.2	Comments sought from M/o P&NG on 30.05.2019. Reminder sent vide agenda note on 20.06.19.
122	M/s. IOL Chemicals and Pharmaceuticals Ltd., Ludhiana. 01/53/8/E/AM20/I-12/IC	29.05.19	5460 MT of Denatured Ethyl Alcohol	2068.4	Comments sought from M/o P&NG on 30.05.2019. Reminder sent vide agenda note on 20.06.19
123	M/s. IOL Chemicals and Pharmaceuticals Ltd., Ludhiana. 01/53/8/E/AM20/I-11/IC	29.05.19	3150 MT of Denatured Ethyl Alcohol	1236.06	Comments sought from M/o P&NG on 29.05.2019. Reminder sent vide agenda note on 20.06.19
124	M/s. Laxmi Organics Industries Ltd., Raigad, Maharashtra. 01/53/8/E/AM20/L-5/IC	28.05.19	80000 MT of Denatured Ethyl Alcohol	32120.0	Comments sought from M/o P&NG on 29.05.2019. Reminder sent vide agenda note on 20.06.19
125	M/s. Fiat India Automobiles Private Limited, Pune. 01/53/8/E/AM20/F-6/IC	29.05.19	3200 kgs. of Diesel Euro 6 Cert Fuel B7	11.2	Comments sought from M/o P&NG on 13.06.2019
126	M/s. Balaji Amines Limited, Solapur. 01/53/8/E/AM20/B-12/IC	03.06.19	26.25 MT of Ethyl Alcohol Denatured	997.92	Comments sought from M/o P&NG on 12.06.2019
127	M/s. Accord Organics Private Limited, Pune. 01/53/8/E/AM20/A-25/IC	04.06.19	10000 MT of Denatured Ethyl Alcohol	3920.0	Comments sought from M/o P&NG on 12.06.2019

128	M/s Alkyl Amines Chemicals Ltd., Mumbai. 01/53/8/E/AM20/A-26/IC	05.06.19	22500 MT of Denatured Ethyl Alcohol	9855.0	Comments sought from M/o P&NG on 14.06.2019
129	M/s Godavari Bio refineries, Mumbai. 01/53/8/E/AM20/G-11/IC	06.06.19	50000 MT of Denatured Ethyl Alcohol	21000.0	Comments sought from M/o P&NG on 14.06.2019
130	M/s India Glycols Limited, Noida. 01/53/8/E/AM20/I-18/IC	06.06.19	65000000 Kgs. Of Denatured Ethyl Alcohol	32110.0	Comments sought from M/o P&NG on 14.06.2019
131	M/s Industrial Solvents & Chemical Pvt. Ltd., Mumbai. 01/53/8/E/AM20/I-17/IC	05.06.19	2500 MT of Denatured Ethyl Alcohol	1050.0	Comments sought from M/o P&NG on 14.06.2019
132	M/s. Satyam Petrochemicals, Satara, Maharashtra. 01/53/8/E/AM20/S- 29/IC	13.06.19	15000 MT of Denatured Ethyl Alcohol	6570.0	Comments sought from M/o P&NG on 17.06.2019

Part-13 Department of Telecommunications (DoT)

133	M/s. Kyathi Climate Modification Consultants LLP Bangalore. 01/53/8/E/AM20/K-5/IC	02.05.19	3 Nos. C- Band Weather Radar	840.0	Approved as recommended by WPC Wing RLO, Chennai vide Import License No. SR-2018105059/3091 dated 21.06.19
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RA Bangalore may issue the import authorization to the applicant for import of 03 Nos. of C-Band Weather Radar from USA for a CIF value of Rs. 8,40,00,000/- (USD 12,00,000) subject to the condition mentioned in the WPC Wing RLO, Chennai Import License No. SR-2018105059/3091 dated 21.06.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

134	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/I-19/IC	12.06.19	1 no. Marine Radar with less Antenna Radiator Cable & Inos. Navtex Receiver Complete Set	14.42	Comments sought from DoT on 17.06.2019. Reminder sent vide agenda note on 20.06.19
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Part-17 Department of Food & Public Distribution

135	M/s. Tasty Bite Eatables Limited Pune. 01/53/8/E/AM20/T-16/IC	04.06.19	15 MTs Thai Hom Mail Milled Rice	15.06	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
136	M/s. Istore Director Trading LLP, Mumbai. 01/53/8/E/AM20/I-14/IC	03.06.19	5000 Kgs. Arborio Rice Consumption	5.80	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority

Part-18 Petroleum & Explosives Safety Organization (PESO)

137	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
138	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
139	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19

140	M/s. HLS Asia Ltd. New Delhi. 01/53/8/E/AM20/H-5/IC	23.05.2019	Explosives	99.06	Approved as recommended by PESO vide Letter No. E-25(38)60/2016 dated 18.06.19
CLA New Delhi may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA and Germany for a CIF value of Rs. 9,92,36,982.57/- (USD 12,97,283) subject to the conditions mentioned in by PESO vide Letter No. E-25(38)60/2016 dated 18.06.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
141	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechinc Articles etc.	4.14	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19
142	M/s. Subramaniam Chemicals and Explosives Pvt. Ltd., Coimbatore. 01/53/8/E/AM20/S-23/IC	25.05.19	5000 nos. Safety cartridges.	8.90	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19
Part-19 D/o Pharma					
143	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-17/IC	14.05.2019	173.680 kgs., 26.720 kgs. Bromofluoro Methane	160.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. D/o C&PC vide OM No. C-II-1704/3/2019-CHEM.II-CPC has suggested to transfer the application to D/o Pharma. As suggested by D/o C&PC comments has been sought from D/o Pharma on 20.06.19.
144	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-14/IC	14.05.2019	174 kgs., 24 kgs. Bromofluoro Methane	185.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. As suggested by D/o C&PC comments has been sought from D/o Pharma on 20.06.19
Part -21 Miscellaneous					
145	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19
146	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on

					20.06.19
147	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
148	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
149	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent vide e-mail dated 31.05.19.
150	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
151	M/s. Caterpillar India Private Limited, 01/53/8/E/AM20/C-6/IC	31.05.19	1 Set Caterpillar 319D L Hydraulic Excavator	26.7	The committee noted that the ITC(HS) mentioned in the application of the firm is 'Free'. Accordingly, the committee decided to close the case.
152	M/s. ABI Showatech (India) Limited. Chennai 01/53/8/E/AM20/A-24/IC	03.06.19	100 MTS ABI Blue (Aqueous Urea Solution AUS32- Technical Grade Urea)	29.4	The committee noted that import of Urea is allowed through STC and MMTC subject to Para 2.20 of Foreign Trade Policy, 2015- 2020. However, import of Urea for industrial/non-agricultural technical grade shall be "Free" With Actual User Condition. In this case, the purpose is trading. Accordingly, the committee decided to reject the case.
153	M/s. Meril Healthcare Private Limited, Vapi, Gujarat. 01/53/8/E/AM20/M-9/IC	31.05.19	4 Kgs. Titanium - 250 UM/90 UM TI- Porous M2 (Titanium Powder)	.57	The committee noted that in the past no Technical Authority were willing to give comments/NOC. The committee also noted that the request is for medical purpose. Accordingly, the committee decided to approve the case, subject to PSIC.

RA Surat may issue the import authorization to the applicant for import 04 Kgs of Titanium -250 UM/90 UM TI-Porous M2 (Titanium Powder) from Switzerland for a CIF value of Rs. 57,816/- (Euro 720) subject to actual user condition besides other usual condition of import authorization. The import is also subject to Pre-Shipment Certificate (PSIC) from DGFT recognized Pre-Shipment Agency (PSIA).

Import of Gold & Silver Dore

154	M/s. Bangalore Refinery (P) Ltd., Bangalore. 01/53/8/E/AM20/B-8/IC	06.05.2019	3000 Kgs. of Gold dore	87150.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Memorandum from MSME (ii) copy of application made to Pollution Control Board (iii) copy of BIS license, valid upto 29.12.2018. The firm had not submitted the details viz. Custom Debit Sheet/BE of previous import authorization and also BIS License of the firm has expired. The committee accordingly, in its meeting dated 31.05.19 deferred the case for want of valid BIS license, copy of valid Pollution Certificate and details viz. Custom Debit Sheet/BE of previous import authorization. The firm vide e-mail dated 15.06.19 informed that they could not import gold dore against the License No.07500001024 dated 18.04.17, as they were getting the gold dore from HGML at that time. The firm has also submitted copy of application for renewal of BIS License. The committee decided to defer the case for want of valid BIS license and valid Pollution Certificate.
155	M/s Sunanda Polymers, New Delhi. 01/53/8/E/AM20/S-26/IC	08.06.19	12000 Kgs. Gold Dore Bars	374997.60	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Renewed Pollution Certificate from Himachal Pradesh State Pollution Control Board, Shimla dated 01.07.16 valid upto 31.03.20 (ii) copy of Udyog Aadhaar Registration Certificate from MSME (iii) copy of BIS License dated 20.05.19 valid upto 21.05.20 (iv) Custom debit sheet showing utilization of 4,548.19 Kgs out of 5,000 Kgs permitted vide previous authorization dated 26.03.18. The committee decided to approve 12 MT of Gold dore.
156	M/s. India Government Mint (A Unit of SPMCIL), Mumbai. 01/53/8/E/AM20/I-20/IC	14.06.19	10000 Kgs Gold Dore	277942.29	The firm has submitted copy of (i) application for renewal of Consent to Operate (ii) copy of BIS list of refiners, showing their name (iii) DIC certificated dated 02.11.18 from Directorate of Industrial Safety and Health. The committee decided to defer the case for want of (i) copy of BIS License and (ii) valid pollution certificate.
157	M/s. Zaveri & Co. Pvt. Ltd. , Ahmedabad 01/53/8/E/AM20/Z-1/IC	13.06.19	20 MTs Gold Dore Bars	584762.43	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) copy of Udyog Aadhaar Registration

					Certificate from MSME (ii) BIS License dated 13.07.18 valid upto 11.07.19 (iii) Copy of custom debit sheet showing utilization of 7,046 Kgs out of 10,000 Kgs permitted vide import authorization dated 10.09.18. The committee decided to defer the case for want of valid Pollution Certificate.
158	M/s. Auptag Refinery Pvt. Ltd., Maharashtra. 01/53/8/E/AM20/A- 28/IC	13.06.19	2000 Kgs. Gold Dore Bars	51874.38	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Pollution Certificate dated 28.12.17 from Maharashtra Pollution Control Board, Dehradun valid upto 31.10.2025 (ii) copy of Udyog Aadhaar Memorandum from MSME. The firm has not submitted copy of BIS license. The firm has submitted the copy of application for BIS. The firm has imported 87.850 Kgs out of 1 MT permitted vide previous import authorization dated 15.06.2017, which has been expired. The committee decided to defer the case for want of BIS License.

5. The meeting ended with vote of thanks to the chair.

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